

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 127/09/2019 O.A./260/56/2018 R PRADHAN

-V/S-

D/O POST ITEM NO:85 FOR APPLICANTS(S) Adv. :None appears for the applicant.

FOR RESPONDENTS(S) Adv.: Mr. C. M. Singh

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. Ld. Counsel for the respondents is present. On 05.09.2019 and 17.07.2019, no one was present on behalf of the applicant. Hence, the OA is dismissed for default for non-prosecution on the part of the applicant.</p> <table border="1" data-bbox="523 946 1416 1015"><tr><td data-bbox="523 946 980 1015">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="980 946 1416 1015">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		